Ahmed Al- Jaber Al-Sabah and His Royal Highness Prince Khalifa bin Salman Al Khalifa and conveys its heartfelt condolences to them in their hour of grief.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

REFERENCE BY THE CHAIR

MR. CHAIRMAN: Hon. Members, 62 persons lost their lives when a Sriwijaya Air Flight SJ182 crashed into the Java Sea on the 9th of January, 2021 shortly after takeoff from Jakarta Airport.

The loss of precious lives and injury to people in this tragic incident is indeed painful and unfortunate.

This House joins me in expressing our heartfelt condolences as well as deep sympathy and sorrow on the losses suffered by the people of Indonesia and reiterate India's stand of solidarity with them in their hour of grief.

I request Members to rise in their places and observe silence as a mark of respect to the memory of those who lost their lives in this tragic incident.

(Hon. Members then stood in silence for one minute)

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members may kindly note that the normal seating arrangement with fixed Seat/Division Nos. has been dispensed with in this Session as was done in the previous Session. The number of seats for each party at different places, that is, Rajya Sabha Chamber, Rajya Sabha Gallaries and Lok Sabha Chamber, has been fixed as per their numerical strength for allocation amongst their Members by the respective parties. ...(Interruptions)... Silence, please. ...(Interruptions)...

श्री दिग्विजय सिंह (मध्य प्रदेश) : सर, किसानों की मृत्यु पर भी श्रद्धांजलि होनी चाहिए। ...(व्यवधान)...

MR. CHAIRMAN: Members are, therefore, requested to raise their hands, introduce themselves and also announce the place i.e. Gallery Number/ Lok Sabha Chamber clearly from where they are speaking before taking part in a discussion so that they can be identified easily. ...(Interruptions)... Please; please. ...(Interruptions)... For the sake of reaching out to people through proper voice, Members are permitted to speak while sitting. This is not done normally but this is an arrangement made since the last Session.

I may also inform the Members that the Economic Survey 2020-2021 which will be laid today on the Table of the House would be made available to Members on Members' Login Portal soon after its laying. ...(Interruptions)... Silence, please. ...(Interruptions)... Silence, please. ...(Interruptions)... Silence, please. ...(Interruptions)... Silence, please. ...(Interruptions)... You have brought it to my notice, I will take note of it. ...(Interruptions)... Digvijaya Singhji, please. ...(Interruptions)... I will definitely keep it in mind. What else can be done? यह Business में include नहीं किया गया है। Now, Papers to be Laid on the Table.

PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Two hundred and Fifty-second Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Fifty-second Session of the Rajya Sabha and assented to by the President:

- (i) The Aircraft (Amendment) Bill, 2020
- (ii) The National Commission for Indian System of Medicine Bill, 2020
- (iii) The National Commission for Homeopathy Bill, 2020
- (iv) The Institute of Teaching and Research in Ayurveda Bill, 2020
- (v) The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2020.
- (vi) The Salaries and Allowances of Ministers (Amendment) Bill, 2020